

houses with paddy stock destroying eleven houses and have threatened the villagers to leave the village by the 25th February, 1968; and

(c) if so, the action taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). An armed gang of miscreants, suspected to belong to an extremist tribal party, attacked Hazacharra Village in the Jampui Hills area of Tripura, on 9th February, 1963 and shot dead four villagers. The miscreants also indulged in incendiarism, as a result of which 12 houses, with rice and paddy stored inside, were destroyed. The gang left behind a notice, on behalf of the Tripura Tribal Singrak Union threatening the non-tribal villagers to leave the village by 25th February, 1968.

(c) The affected area is being patrolled to allay panic. A case has also been registered by the police and is under investigation.

#### SURRENDER BY NAGA HOSTILES

3260. SHRI D. C. SHARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Naga hostiles which surrendered themselves during the last year; and

(b) the action taken against them ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Sixty-four Naga hostiles surrendered during 1967.

(b) No legal proceedings have been instituted because none of them was suspected of having committed any specific offence.

#### DHARNA BY EMPLOYEES OF THE DELHI ADMINISTRATION

3261. SHRI K. M. ABRAHAM :  
SHRI K. RAMANI :  
SHRI C. K. CHAKRAPANI :  
SHRI NAMBIAR :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that large number of retrenched employees of the Delhi

Administration started Dharna outside the Old Secretariat on the 7th February, 1968;

(b) if so, the total number of employees retrenched;

(c) the reasons for the retrenchment; and

(d) the steps taken by Government to reinstate them ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) No, Sir. Only some *ex-ad hoc* Lower Division Clerks who had been replaced by regular qualified candidates, started Dharna outside the Old Secretariat from 7th February 1968.

(b) There were no retrenchments as such, but 147 *ad-hoc* Lower Division Clerks were replaced by regular candidates who had qualified in the competitive examination held for the purpose.

(c) The replacement was done in terms of the recruitment procedure according to which the post of LDC is to be filled by candidates qualifying in the competitive examination.

(d) A limited competitive examination for the past and present *ad hoc* LDCs is being conducted and candidates qualifying therein will be eligible for regular posting according to the availability of vacancies.

#### कलकत्ता में विदेशी हथियार बरामद किये जाना

3262. श्री हुकम चन्द कछवाय : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 14 फरवरी 1968 के दैनिक समाचार पत्र "हिन्दुस्तान" में छपे इस आशय के समाचार की ओर दिलाया गया है कि कलकत्ता में कुछ विदेशी स्टेनगन रिवाल्वर तथा पिस्तौल बरामद किये गये हैं;

(ख) यदि हां, तो क्या यह पता लगाया गया है कि किस देश के आयुध कारखाने में इन विदेशी हथियारों का निर्माण हुआ था ; और

(ग) यदि हां, तो उसका नाम क्या है और देश में चोरी छिपे विदेशी हथियारों

को लाये जाने से रोकने के लिये सरकार क्या कार्यवाही कर रही है ?

गृह कार्य-मंत्रालय में राज्य-मंत्री (श्री बिद्या चरण शुक्ल) : (क) से (ग). जी हां, श्रीमान् । 12 फरवरी, 1968 को कलकत्ता पुलिस ने कलकत्ता बन्दरगाह क्षेत्र से कुछ कारतूम समेत एक पिस्तौल, एक रिवाल्वर तथा एक स्टेनगन बरामद की थी । पिस्तौल तथा रिवाल्वर क्रमशः संयुक्त राज्य अमरीका तथा इंग्लैंड के बने हुए हैं । स्टेनगन के निर्माण का ठीक पता नहीं लगाया जा सका । किन्तु ऐसा प्रतीत होता है कि स्टेनगन भारतीय सेना की है । जहां तक देश में विदेशी हथियारों के चोरी छुपे लाने की रोकथाम का सम्बन्ध है, सीमा सुरक्षा दलों, राज्य पुलिस तथा सीमा-शुल्क प्राधिकारियों द्वारा पर्याप्त निगरानी रखी जाती है ।

नागाओं द्वारा स्थापित किये गये प्रशिक्षण शिविर

3263. श्री हुकूम चन्द कछवाय : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नवम्बर और दिसम्बर 1967 में मनीपुर के सब-डिविजन चूड़ाचान्दपुर में अपने स्वयं सेवकों को हथियारों का प्रशिक्षण देने के लिये विद्रोही नागाओं द्वारा प्रशिक्षण शिविर स्थापित किये गये थे ;

(ख) क्या यह भी सच है कि विद्रोही नागाओं ने इस अवधि में उस सब-डिविजन में कुछ व्यक्तियों का अपहरण भी किया था ; और

(ग) यदि हां, तो भविष्य में ऐसी गतिविधियों को रोकने के लिये सरकार का क्या कार्यवाही करने का विचार है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री बिद्या चरण शुक्ल) : (क) ऐसी कोई सूचना नहीं है ।

(ख) जी नहीं, श्रीमान् ।

(ग) प्रश्न नहीं उठता, फिर भी कानून विरोधी गतिविधियों को रोकने के लिये सतत सतकर्ता बरती जाती है ।

#### CONSTITUENT COLLEGES

3264. SHRI SHIVA CHANDRA JHA : Will the Minister of EDUCATION be pleased to state :

(a) whether the Central Government or the University Grants Commission has laid down any criteria for recognizing a constituent college;

(b) if so, what are they and how many constituent Colleges are in Bihar and how many have applied for being recognized;

(c) whether R. K. College, Madhubani (Darbhanga District) fulfilled those criteria; and

(d) if so, the reasons why it has not been made a constituent College as yet ?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) to (d). Neither the Central Government nor the University Grants Commission has laid down any criteria for recognising constituent colleges. Affiliated Colleges which are taken over by Universities in Bihar for maintenance are called constituent Colleges. The powers to do so vest in the concerned Universities in the State. There are at present 22 constituent colleges in the State. Information in regard to other colleges, whose case for being made constituent colleges is pending with the concerned Universities, is not readily available in the Education Ministry.

#### FINANCIAL DIFFICULTIES OF STUDENTS ABROAD

3265. SHRI SHIVA CHANDRA JHA : Will the Minister of EDUCATION be pleased to state :

(a) whether Government have any provision for helping the Indian students, studying abroad, when they run short of money or face any other emergent financial difficulty;

(b) if so, what are they and how many such students have been helped abroad within the last five years; specially in the United States; and

(c) if the reply to part (a) above be in the negative, the reasons therefor ?